

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF SEPTEMBER, 2016 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	69	5	0	0	0	1	0	0	0	1	73
2	MFA	4	1	0	0	0	0	0	0	0	0	5
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	20	2	0	0	0	0	0	0	0	0	22
5	FAO	8	0	0	0	0	2	0	0	0	2	6
6	ARB. P	9	4	0	0	0	5	0	0	0	5	8
7	ARB. A	2	0	0	0	0	0	0	0	0	0	2
8	MAT APPL	28	1	0	0	0	0	0	0	0	0	29
9	FA	29	0	0	3	0	0	0	0	0	3	26
10	MAC	310	13	0	0	0	28	0	0	0	28	295
11	ITA	3	0	0	3	0	0	0	0	0	3	0
12	CROSS OBJECTION	25	2	0	0	0	0	0	0	0	0	27
13	LA. APPL	157	0	0	0	0	20	0	0	0	20	137
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	57	17	0	0	0	16	0	0	0	16	58
16	REV. PET	10	5	0	0	0	0	0	0	0	0	15
17	Tr. P (C)	8	3	0	0	0	0	0	0	0	0	11
18	CONT. CAS (C)	22	2	0	0	0	2	0	0	0	2	22
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	1	0	0	0	0	0	0	0	0	1
21	CO. PET	1	0	0	0	0	0	0	0	0	0	1
22	WP (C)	1304	129	0	13	0	117	0	0	0	130	1303
23	WA	111	27	0	1	0	0	0	0	0	1	137
24	WP (C) (PIL)	22	0	0	2	0	0	0	0	0	2	20
25	WP (C) (CAT)	5	0	0	0	0	0	0	0	0	0	5
26	WP (C) (HC)	1	0	0	1	0	0	0	0	0	1	0
27	RSA/SA	170	5	0	0	0	12	0	0	0	12	163
28	SAO	2	0	0	0	0	0	0	0	0	0	2
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2377	217	0	23	0	203	0	0	0	226	2368

CIVIL (MISC) CASE :												
31	CM.APPL	368	0	0	0	0	5	0	0	0	5	363
32	CAVEAT	1	1	0	0	0	0	0	0	0	0	2
TOTAL		369	1	0	0	0	5	0	0	0	5	365
CRL. (MAIN) CASE :												
33	CRL.A (J)	148	8	0	3	0	0	0	0	0	3	153
34	CRL.A	80	3	0	1	0	0	0	0	0	1	82
35	CRL.REV.P	144	11	0	0	0	32	0	0	0	32	123
36	CRL.PETN	31	5	0	0	0	3	0	0	0	3	33
37	CRL.LP	9	2	0	4	0	2	0	0	0	6	5
38	CRL(D) REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP (CRL)	1	2	0	0	0	2	0	0	0	2	1
40	WP (CRL)	3	3	0	2	0	0	0	0	0	2	4
41	CONT.CAS (CRL)	2	0	0	0	0	0	0	0	0	0	2
42	AB	3	12	0	0	0	10	0	0	0	10	5
43	BA	3	7	0	0	0	7	0	0	0	7	3
TOTAL		425	53	0	10	0	56	0	0	0	66	412
CRL (MISC) CASE :												
44	CRL.M.APPL	48	0	0	1	0	30	0	0	0	31	17
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
TOTAL		48	0	0	1	0	30	0	0	0	31	17
GRAND TOTAL		3219	271	0	34	0	294	0	0	0	328	3162

**HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **SEPTEMBER, 2016** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
CIVIL (MAIN) CASES :															
1	RFA	0	0	0	0	0	1	1	2	9	13	12	14	21	73
2	MFA	0	0	0	0	0	1	0	0	1	1	1	0	1	5
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	4	4	6	6	2	22
5	FAO	0	0	0	0	0	0	0	1	0	2	1	1	1	6
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	1	7	8
7	ARB.A	0	0	0	0	0	0	0	1	1	0	0	0	0	2
8	MAT APPL	0	0	0	0	0	0	0	1	2	3	5	8	10	29
9	FA	0	0	0	0	0	0	0	3	1	2	6	9	5	26
10	MAC	0	0	0	0	0	0	0	2	10	73	84	68	58	295
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTI	0	0	0	0	0	0	0	0	2	7	9	4	5	27
13	LA.APPL	0	0	0	0	0	2	0	2	8	34	40	36	15	137
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	1	0	0	0	8	49	58
16	REV.PET	0	0	0	0	0	0	0	0	0	0	0	1	14	15
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	5	6	11
18	CONT.CAS (C)	0	0	0	0	0	0	0	0	0	0	1	0	21	22
19	CONT.APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	1	1
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0	1	0	1
22	WP (C)	0	1	4	5	3	7	8	22	22	50	123	188	870	1303
23	WA	0	0	0	0	0	0	1	0	5	2	16	17	96	137
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	3	8	9	20
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	0	3	1	5
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	1	0	1	2	1	1	3	7	10	32	36	41	28	163
28	SAO	0	0	0	0	0	0	0	0	0	0	0	1	1	2
29	EX.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	1	5	7	4	12	13	42	75	224	343	420	1221	2368

Twenty five Writ Appeals of 2010, 2012, 2013, 2014, 2015 & 2016 can not be listed as none of the Hon`ble puisne Judges can hear these.

RSA No.44/2004 has been restored as per Hon`ble Court`s Order dated 29.07.2016.

Sl. No.	CATEGORY OF CASES	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
CIVIL (MISC) CASE															
31	CM.APPL	0	0	0	0	2	14	21	26	55	79	96	70	0	363
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	1	1	2
TOTAL		0	0	0	0	2	14	21	26	55	79	96	71	1	365
CRL. (MAIN) CASE															
33	CRL.A(J)	0	0	0	0	0	0	0	0	1	10	22	67	53	153
34	CRL.A	0	0	0	0	0	0	0	0	3	7	15	30	27	82
35	CRL.REV.P	0	0	0	0	0	0	4	0	15	9	17	35	43	123
36	CRL.PETN	0	0	0	0	0	0	0	0	12	3	4	3	11	33
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	0	5	5
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	1	0	1
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
40.	WP(CRL)	0	0	0	0	0	0	0	0	0	0	1	1	2	4
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	1	0	1	0	2
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	5	5
43	BA	0	0	0	0	0	0	0	0	0	0	0	1	2	3
TOTAL		0	0	0	0	0	0	4	0	31	30	59	139	149	412
CRL (MISC) CASE															
44	CRL.M.APPL	0	0	0	0	0	0	0	0	4	4	4	5	0	17
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	0	0	0	0	4	4	4	5	0	17
GRAND TOTAL		1	1	5	7	6	26	38	68	165	337	502	635	1371	3162